

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.202**

IA-4490/2021IA-4524/2021IA-3385/2020

In

IB-432(ND)/2019

**IN THE MATTER OF:**

Mr. Arun Kumar Sinha

**Vs.**

M/s. Three C Homes Pvt. Ltd.

.... APPLICANT/PETITIONER

....RESPONDENT

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 09.09.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Sr. Adv. Gopal Jain, Adv. Abir Roy, Adv. Vivek Pandey, Adv. Soham Goswani for Resolution Applicant, Suresh Gupta COC member  
For the home Buyers : Adv. Piyush Singh, Adithya Ramani and Adv. Ridhi Jain  
For the RP : Adv. Rishabh Jain for RP  
For the AR : Adv. Nikhil Verma for AR

**ORDER**

**IA-4490/2021 IA-4524/2021 IA-3385/2020:-**

Heard Ld. Counsel appearing for the parties, list the matter for physical hearing on **12.09.2022** at **4.00 P.M.**

-sd-

**(DR. BINOD KUMAR SINHA)**  
**MEMBER (TECHNICAL)**

-sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**